

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP No. 362/2000
OA No. 1911/99

New Delhi, this the 2nd day of November, 2000

Hon'ble Mr. Justice V.Rajagopala Reddy, VC (J)
Hon'ble Sh. Govindan S. Tampi, Member (Admn)

Shri G.K.Gaur
S/o Shri A.B.L.Gaur
R/o G-23, N.P.L.Colony
New Delhi.

(By Advocate : Sh. H.C.Sharma) ...Applicant.

V E R S U S

Dr. R.A.Mashelkar
Director General (CSIR)
Council of Scientific and
Industrial Research

...Respondent.

(By Advocate : Sh. Manoj Chatterjie)

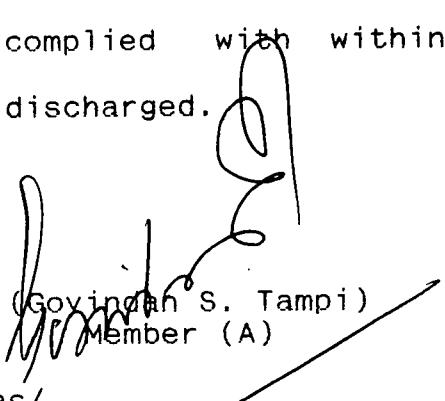
O R D E R (ORAL)

Justice V.Rajagopala Reddy.

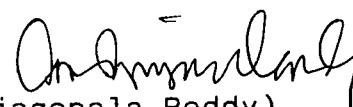
It is stated by the learned counsel for the respondents and it is also stated in the reply that the review DPC has been constituted and the case of the applicant for promotion to the post of Stores and Purchase Officer has been considered within the time granted by the Tribunal on 4-8-2000. But the applicant was not found fit. A grievance is made by the learned counsel for the petitioner that the said order of consideration of the case of the petitioner for promotion was not communicated to him, since the matter was before the Tribunal and a direction was issued by the Tribunal to consider his case, in the circumstances, we feel that a copy of the same should have been communicated to the petitioner. The respondents, therefore, shall communicate the said order within one week from today.

CA

2. CP is, therefore, dismissed with costs of Rs. 500/- (Rupees Five Hundred) since the order stood complied with within the time fixed. Notices discharged.


(Govindan S. Tampi)
Member (A)

/vikas/


(V. Rajagopala Reddy)
Vice-Chairman (J)